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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.07.2025

NOTICE

Please take notice that the following matter listed in the **Court – IV on 22.07.2025** will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Gokul Sai Udyog LLP	Soumya Dutta	Tushar Yadav
	(Ins) No. 1366 of	Vs.		Kritika Shaw
	2024	Katyayni Contractors Pvt. Ltd.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar